NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Application No. 20 & 04 Ors./(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES:

M/s. Tricom India Limited.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

Application No.20 & 4 Ors./73(4)/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)